

Restaurant in Ashok Hotel given on Contract

6824. **SHRIMATI GEETA MUKHERJEE**: Will the Minister of **TOURISM AND CIVIL AVIATION** be pleased to state :

(a) whether it is a fact that one of the restaurants in Ashok Hotel of ITDC has been given on contract to a Chinese ;

(b) if so, the unavoidable circumstances under which a portion of the business of a prestigious public sector hotel has been given on contract ;

(c) the terms of contract and period of contract ;

(d) the reasons for contracting out Chinese Restaurant when Chinese cooks are employed in Ashok Hotel ;

(e) whether the Ashok Hotel Employees Union which is a recognised Union, has given a notice for agitation on this issue, demanding cancellation of the contract ; and

(f) if so, the action taken by the management in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURHEESD ALAM KHAN) : (a) and (b) Keeping in view the business interests of the Ashok Hotel, ITDC has recently given one of the restaurants catering Chinese food in Ashok Hotel to a firm of Indian Nationals on profit sharing basis for 5 years commencing from 15.1.1984 terminable after one year by giving three months' notice by either party without assigning any reasons. The contractors will take 65% of the sales and bear the cost of raw-materials/gas used in the kitchen and meet salaries and wages of the staff. 35% the sales will go to Ashok Hotel.

(e) and (f) Yes, Sir. The ITDC management discussed the matter with

the office bearers of the Ashok Hotel Employees Union (AITUC) and apprised them of the factual position.

Proposal to issue Directives for Compulsory use of 20 Per cent Viscose in Cotton Blends by Mills

6825. **KUMARI PUSPA DEVI SINGH** : Will the Minister of **COMMERCE** be pleased to state :

(a) whether Government have a proposal to issue directives for compulsory use of about 20 per cent viscose in cotton blends by mills every quarter ;

(b) if so, the main objectives behind the proposal ; and

(c) the steps taken to implement the above proposal ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) to (c) A suggestion has been received for compulsory use of viscose staple fibre in blend with cotton. The matter is under the consideration of the Government.

Proposal Regarding Army Recruiting Branch Office in Royalseema

6826. **SHRI K. OBUL REDDY** : Will the Minister of **DEFENCE** be pleased to state :

(a) whether there are any proposals to start an Army Recruiting Branch Office in Royalseema in Andhra Pradesh ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO) : (a) No, Sir,

(b) Does not arise.